

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 287
75/241-242/ND/2019

IN THE MATTER OF:

Sh. Amanpreet Singh BAWA

... **Applicant/Petitioner**

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr

... **Respondent**

Under Section: 241-242

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**